

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 59 of 2014 & 120 of 2014

Dated : 11th August, 2015

In the matter of:

Appeal No. 59 of 2014

**Madhya Pradesh Power
Generating Co. Ltd.**

.... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Appeal No. 120 of 2014

M.P. Power Management Co. Ltd.

.... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

O R D E R

Bench not assembled today.

Matter is posted for hearing on **15th September, 2015.**

Court Master

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